

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

30. Restoration Application/25/2022 in C.P. (IB)/273(MB)2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

**NAME OF THE PARTIES:- Feedback Highways Omt Private  
Limited  
V/s  
Supreme Infrastructure Bot Private  
Limited**

**Section: Rule 11 of NCLT, 2016 U/s 9 of Insolvency and Bankruptcy  
Code, 2016**

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**ORDER**

**Restoration Application 25 of 2022:-** Counsel, Sharad appeared for  
the Applicant and Counsel, Madhuri Nalluri a/w Neha Patil appeared  
for the Respondent. List this matter on **03.05.2024**.

**SD/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**SD/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**